

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 86(ND)10
CA. NO.

CORAM:

PRESENT: SH. S.K MOHAPATRA
HON'BLE MEMBER (T)

SMT INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE COMPANY: M/s Prakash Chandra Fullara &Anr. V/s M/s. proten Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Amit trivedi , Advocate for P-1

For Respondent (s): Present for counsel.

Order

Request for adjournment is being made by the ld. counsel for the respondent. As this matter has come up for the first time before this Bench, list this case for final arguments on 2nd September 2017.


-Sd-

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


-Sd-

[INA MALHOTRA]
MEMBER [J]